

ITEM NO.27

Court 6 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).10825/2020

(Arising out of impugned final judgment and order dated 31-03-2020 in SBCRMSBA No.17767/2019 passed by the High Court Of Judicature For Rajasthan At Jaipur)

HIGH COURT OF JUDICATURE FOR RAJASTHAN

Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ANR.

Respondent(s)

(With applns for exemption from filing c/c of impugned judgment, Permission to file SLP)

WITH

SLP(Cr1) No.3949/2021 (II)

Date : 09-07-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Vijay Hansaria Sr. Adv
Mr. Gopal Jha, AOR
Mr. Nishant Verma Adv.
Mr. Shreyash Bhardwaj Adv.
Mr. Akhilesh Kr. Pandey Adv.

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. Vishal Meghwal, Adv.
Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 02.08.2021.

(Geeta Ahuja)
Court Master

(Renu Kapoor)
Court Master